

autonomy to the Indian Institutes of Information Technology (IIITs) under Public-Private Partnership (PPP);

(b) if so, the status thereof; and

(c) if not, whether such a proposal would be considered?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. MAHENDRA NATH PANDEY): (a) and (b) Yes, Sir. Process for introduction of a IIIT-PPP Bill, 2017 is underway in the Ministry. As a first step, the draft of the Indian Institutes of Information Technology (Public-Private Partnership) Bill, 2017 has been sent for consideration by the Cabinet. The draft IIIT-PPP Bill, 2017 proposes to declare Indian Institutes of Information Technology established in Public-Private Partnership (PPP) mode as Institutions of National Importance, to develop new knowledge in information technology, to enable these institutions to grant degree to its students, to provide manpower of global standards for the information technology industry and to provide for certain other matters connected with such institutions or incidental thereto.

(c) Question does not arise.

Kendriya Vidyalayas in Jammu and Kashmir

1011. MIR MOHAMMAD FAYAZ: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of Kendriya Vidyalayas in Jammu and Kashmir, district-wise;

(b) whether it is a fact that a large number of forces are deployed in the State requiring more schools; and

(c) if so, the number of new Kendriya Vidyalayas proposed, district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA): (a) At present 37 Kendriya Vidyalayas (KVs) are functional in the State of Jammu and Kashmir. The district-wise details are given below:—

Sl. No.	Name of District	No. of KVs
1.	Anantnag	2
2.	Doda	1
3.	Bandipur	1
4.	Kathua	3

Sl. No.	Name of District	No. of KVs
5.	Kargil	1
6.	Leh	2
7.	Rajouri	2
8.	Budgam	1
9.	Kulgam	1
10.	Baramula	2
11.	Pulwama	1
12.	Jammu	10
13.	Samba	1
14.	Srinagar	3
15.	Udhampur	3
16.	Reasi	1
17.	Kishtwar	1
18.	Akhnoor	1
TOTAL		37

(b) and (c) The KVs are opened primarily to cater to the educational needs of the children of transferable Central Government employees including Defence and Para-Military personnel by providing a common programme of education. Proposals for opening of new KVs are considered only if sponsored by Ministries or Departments of the Government of India/State Governments/Union Territories Administrations thereby committing resources for setting up a new KV as well as the availability of necessary sanction of the Government. KVs are not opened on the criteria of State-wise/District-wise or area/location-wise.

Admission of foreign students in IITs

1012. SHRI K. R. ARJUNAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that IITs have decided to open their gates for students from many countries from next year onwards;

(b) if so, the details thereof;